

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.465/2022

CHANDRA SHEKHAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No.435/2022 (PIL-W)

Date : 23-09-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Ms. Sonia Mathur, Sr. Adv.
Mr. Nirmal Kumar Ambastha, AOR
Mr. Ashwini Upadhyay, Adv.
Ms. Prerna, Adv.
Mr. Simarjeet Singh Saluja, Adv.
Mr. Nikhil Jaiswal, Adv.
Ms. Khushboo Agarwal, Adv.

Mr. Ashwini Upadhyay, Adv.
Mr. Bijan Kumar Ghosh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Since the matters raising similar issues are presently pending consideration before this Court, Ms. Sonia Mathur, learned Senior Advocate appearing for the petitioner(s) prays for and is granted liberty to withdraw the instant writ petitions, with further liberty to file an appropriate application seeking intervention in the pending matter.

The writ petitions are, accordingly, dismissed as withdrawn.

(MUKESH NASA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER